

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH, CUTTACK,**

**ORDER SHEET**

COURT NO. : 1

12.12.2017

O.A./260/172/2014  
FOR HEARING

B.S.N.L CASUAL KARMACHARI SANGHA & ANOTHER  
-V/S-  
BHARAT SANCHAR NIGAM LTD

ITEM NO:15

FOR APPLICANTS(S) Adv. : None

FOR RESPONDENTS(S) Adv.: Mr. K. C. Kanungo  
Mr. C. M. Singh

Notes of The Registry	Order of The Tribunal
	<p>None appears for the applicant on call. It appears that the applicant is no more interested to pursue this matter. Accordingly, the O. A. is dismissed for default.</p> <p><i>(DR. MRUTYUNJAY SARANGI)</i> MEMBER (A)</p> <p><i>(SUSHANTA KUMAR PATTNAIK)</i> MEMBER (J)</p> <p>pms</p>

*Order 12.12.17*

*Copies of m/s  
are being prepared  
for counsels  
for both side.*

*15/12/17* *V. Kumar*  
*18/12/17*